

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO.668
TO BE ANSWERED ON 8TH FEBRUARY, 2019**

GST ON THE SPECTRUM

668. SHRI P. L. PUNIA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether Government plans to scrap GST on the spectrum, licence fee or refund of input credits for telecom operators;
- (b) if so, the reasons therefor;
- (c) whether the telecom operators have made any request to TRAI to do so; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) The matter pertains to Ministry of Finance. However, DoT has requested Ministry of Finance Vide D.O.No. 37-1/2017/LFP-I (part) dated 29.11.2018 for favorable consideration of the telecom industry's request for removing levy of GST on reverse charge basis on payments to government such as spectrum usage charges, licence fee, and right of way charges and for refund of unutilized/ accumulated input credits.

(c) & (d) In a meeting taken by the TRAI with CEOs of telecom companies on 15th June, 2017, the issue for reduction of the GST rate on the telecom services was raised by telecom operators.
